

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.03.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 20/2020	For final hearing (obj not filed)	Sec 241-242 of CA 2013	Ms. Gayatri Reddy T	Arjun N A, PCS	M/s Ready Foods Ltd	

ADVOCATE FOR PETITIONER/s:

*Srinandan K
for Arjun NA*

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Mr. Srinandan Karthikeyan, learned Counsel for the Petitioner.

The instant case was filed on 02.12.2019 and so far notice is not taken to the Respondent. In terms of the Companies Act, however, the case is to be decided within 6 months. Unfortunately, the notice is not yet served on the Respondent and it indicates that the Petitioners are not interested in prosecution of the case.

Post the case on **08.03.2021**

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MEMBER (T)

[Handwritten Signature]

MEMBER (J)

Brunda

Verified

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Court Officer